

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 43
79/241-242/PB/2019

IN THE MATTER OF:

Mr. Ravi Chauhan ... Applicant/Petitioner
Vs
Orion Structuring and Design Pvt Ltd. & ors ... Respondent

Order under Section 241-242 of the Companies Act, 2013

Order delivered on 18.05.2023

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. ATUL CHATURVEDI
HON'BLE MEMBER (TECHNICAL)

(HEARING THROUGH PHYSICAL MODE AND VC)

PRESENT:

For the Applicant : Mr. Anjali Mittal along with Mr. Gunjan, Adv.
For Respondent :

ORDER

Ld. Counsel for the applicant appeared and submits that the affidavit of service has been filed.

None appears for the respondent, Await the appearance of the Respondent.

List the matter again **on 14.09.2023** for a physical hearing.

-sd-
(RAMALINGAM SUDHAKAR)
PRESIDENT

-sd-
(ATUL CHATURVEDI)
MEMBER (TECHNICAL)